

**Aadhaar-authenticated integrated data for  
Government-run schemes**

3049. DR. PRABHAKAR KORE: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government, in consultation with State Governments, proposes to link and integrate all the database and create one Aadhaar-authenticated data as a reference point for all Government-run schemes for farmers in the country;

(b) if so, the number of farmers proposed to be covered and the number of farmers already covered under PM-KISAN scheme, State-wise;

(c) whether Government has started an exercise to verify the landholdings of farmers and the time-frame for completing the process; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) The Government is in the process of creating a federated farmer database in consultation with States. The data of PM-KISAN and other schemes run by Department of Agriculture, Cooperation and Farmers Welfare is envisaged to be linked to land record database being maintained by States. Unique farmer ID will be created based on this data base. In the first phase, it is proposed to cover the farmers registered under the PM-KISAN. The number of farmers registered under PM-KISAN portal is 9,89,01,864 as on 17.03.2020. The State-wise report is given in the Statement.

**Statement**

*State/UT-wise details of farmers registered under PM-KISAN*

Sl.No.	States/UTs	First Level Accepted Data
1	2	3
1.	Andaman and Nicobar Islands	16,975
2.	Andhra Pradesh	54,47,002
3.	Arunachal Pradesh	70,015

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1	2	3
4.	Assam	36,69,916
5.	Bihar	62,14,917
6.	Chandigarh	462
7.	Chhattisgarh	23,70,110
8.	Dadra and Nagar Haveli	10,722
9.	Daman and Diu	3,699
10.	Delhi	14,792
11.	Goa	9,685
12.	Gujarat	52,76,907
13.	Haryana	17,09,915
14.	Himachal Pradesh	9,05,133
15.	Jammu and Kashmir	10,72,452
16.	Jharkhand	17,69,375
17.	Karnataka	51,78,732
18.	Kerala	30,31,477
19.	Lakshadweep	1,699
20.	Madhya Pradesh	68,74,052
21.	Maharashtra	98,90,633
22.	Manipur	3,00,513
23.	Meghalaya	98,839
24.	Mizoram	85,441
25.	Nagaland	1,99,936
26.	Odisha	37,92,814
27.	Puducherry	10,521
28.	Punjab	23,72,007
29.	Rajasthan	65,18,158

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1	2	3
30.	Sikkim	11,760
31.	Tamil Nadu	38,37,536
32.	Telangana	36,77,238
33.	Tripura	2,04,812
34.	Uttar Pradesh	2,34,77,264
35.	Uttarakhand	7,76,355
36.	West Bengal	0
TOTAL		9,89,01,864

#### Crisis in farm sector

3050. SHRI B. LINGAIAH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government would find ways to extend schemes like PM-KISAN to tenant farmers, apart from giving pension to old farmers and broaden the scope of procurement to all States to tide over the crisis in the farm sector;

(b) if so, the details thereof and steps being taken in this regard;

(c) if not, the reasons therefor; and

(d) whether rural India is passing through one of its worst situations at present as the farm incomes are falling, leading to significant drop in rural spending, if so, the details thereof and the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) The basic criteria of the PM-KISAN Scheme is landholding. The Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY) has already been operationalized for giving ` 3000/- monthly pension to the farmers when they reach 60 years of age.

Procurement of Pulses, oil seeds and copra under Price Support Scheme (under umbrella scheme of PM-AASHA) are done by the Central Nodal Agencies through State nominated agencies at Minimum Support Price (MSP) directly from registered